

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar General)**

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**- O R D E R**

**No. 424 of 2021/RG/NG    Dated:- 28-06-2021**

In exercise of powers conferred under Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968 and in continuation to the High Court Order No. 579 dated 24-10-2008, modified from time to time, Hon'ble the Chief Justice has been pleased to prescribe the following mode of appointment, minimum qualification and experience required for filling up 03 newly created posts of Assistant Registrar – I (Computer), created vide Government Order No. 3501-JK (LD) of 2021 dated 01-06-2021:

Name of the post	Mode of recruitment	Minimum qualification required	Minimum Experience, if any, required	Existing pay scale
Assistant Registrar – I (Computer)	By promotion from amongst Assistant Registrar-II (Computer) on the basis of merit-cum-seniority	Graduation from any recognized University with Diploma in Computer Application or BCA recognized by the Government	Two years experience of working as Assistant Registrar-II (Computer)	Level-8A (50700-160600)

By order.

  
**(Jawad Ahmed)**  
**Registrar General**

**No: 21228-41 of 2021/RG/NG    Dated 28-06-2021**

**Copy to: -**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr. Justice .....  
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Rules, High Court Wing, Srinagar
- ✓ 5. Registrar Computers, High Court of J&K, Srinagar
6. Director J&K Judicial Academy, Srinagar
7. Registrar Judicial, High Court Wing, Jammu/Srinagar
8. Director Finance, High Court Main wing, Srinagar  
.....for information.
9. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
10. In-Charge, Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
11. Order file.

  
**Registrar General**